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Title: Regarding redevelopment of Dharavi slum in Mumbai.

SHRI RAHUL SHEWALE (MUMBAI SOUTH CENTRAL): Hon. Speaker, I would like to draw the attention of hon. Minister for Civil Aviation regarding redevelopment of Dharavi slum in Mumbai. It is well known that Dharavi is one of the largest slums in Asia and Central Government is serious about redeveloping and the State Government is also serious about redeveloping the entire area as per the proposed Dharavi Redevelopment Project. There are hurdles in constructing multi-storeyed buildings as the NOC is required from the Airport Authority of India in respect of the height of all building structures proposed under this project. It is very difficult to get separate approval for each and every project in which a lot of time is wasted. I suggest that a blanket approval is issued for the entire Dharavi Redevelopment Project building structures by the Airport Authority of India for 18-storeyed buildings instead of giving approval for individual buildings within the DRP. Since the Dharavi region does not come under air funnel zone, NOC may be granted for 18-storeyed buildings instead of the proposed 12-storeyed buildings. I request the hon. Minister for Civil Aviation to seriously look into the matter and issue the orders for grand blanket permission to the construction undertaken under Dharavi Redevelopment Project.